

(c) if so, what steps the Central Government propose to eradicate beggary?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND) :**

(a), (b) and (c). The prevention and control of beggary is primarily being handled by the State Governments. At present, 15 States and 2 Union Territories have enacted their own anti-beggary legislations and most have set up institutions for the care, treatment and rehabilitation of beggars. The Government of India have been pursuing the State Governments to enact comprehensive anti-beggary legislations and to implement services for beggary control.

There has been no national survey regarding the percentage of leper beggars or others who have communicable diseases.

**Holding of 1982 Asian Games at Rai**

2361. SHRI ARVIND NETAM : Will the Minister of EDUCATION be pleased to state :

(a) whether India have taken any final decision on holding the games at Rai (Haryana) in 1982 Asiad;

(b) whether it is a fact that the entire expenditure is to be borne by the Centre or partly by the State Government also; and

(c) if so, the details thereof?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND) :**

(a) Yes, Sir.

(b) and (c). The matter is under consideration.

**Loss of Foodgrains in Transit and Storage by F. C. I.**

2362. SHRI DIGVIJAY SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) what is the percentage loss of foodgrains both in transit and in storage by the Food Corporation of India;

(b) how many persons have been committed for such pilferage during the last three years; and

(c) whether this percentage loss has been going up in the last three years?

**THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO) :** (a) The transit and storage losses of foodgrains during the last three years suffered by the Food Corporation of India as percentage on purchase and sales are as follows:

1977-78	1.2%
1978-79	1.3%
1979-80	1.3%

(b) The information regarding number of persons committed for such pilferage during the last three years is not readily available.

(c) The percentage of loss has not gone up appreciably during the last three years.

**Working of Telephones and P. B. X. in Bombay**

2363. SHRI R. R. BHOLE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there are large number of complaints against the working of telephones and P. B. X. in the city of Bombay;

(b) whether the Government are aware that there is also in many cases excessive bills to the subscribers with no results after representation; and

(c) the steps Government propose to take for making the Telephone Department responsible and efficient?

**THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN) :** (a) The complaints had decreased in the last few months, but have very recently increased again due to the initial effect of the heavy monsoon rain.